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Central Administrative Tribunal, Principal Bench

Original Application No.1321 of 2003

New Delhi, this the 3rd day of September, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

Shri Raj Kumar Koli,
S/o Shri Tej Ram Koli,
R/o 544, Prem Nagar,
Kotla Mubarakpur,
New Delhi-3

.... Applicant

(By Advocate: Shri K.A. Dewan)

Versus

1. Union of India through
The Secretary,
Ministry of Health,
New Delhi.
2. The Chief Administrative Officer,
Lady Harding Medical College and
Smt. Sucheta Kriplani Hospital,
Panchkuian Road,
New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he has not been able to trace the advertisement so as to indicate to this Tribunal that the post so advertised was not exclusively meant for an OBC or Scheduled Tribe candidate. In this view of the matter, he seeks permission to withdraw the petition with liberty to approach this Tribunal in case he finds the advertisement to indicate otherwise.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

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(S.K. Naik)
Member (A)

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(V.S. Aggarwal)
Chairman